

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.1364
TO BE ANSWERED ON 23.11.2016

Appointment of Advocates

+1364. SHRI JANARDAN MISHRA

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has compiled information regarding appointment of advocates in courts while holding multiple posts of offices of profit;
- (b) if so, the details thereof, State-wise and Union Territory-wise; and
- (c) the corrective steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

- (a): No, madam.
- (b) & (c): Does not arise.